

Order No. 6, Dt. 11.10.99.

Learned counsel for the applicant is absent. Let the matter be listed on 15.10.99.

S. Jom, 15.10.99
Vice-Chairman

Memo filed
for withdrawal
of this application.

Bench
14.10.99

ORDER NO. 7, DATED 15-10-1999.

Learned counsel for the applicant has filed a Memo stating that he does not want to pursue this OA. We have heard Mr. D. P. Dhalsamant, learned counsel for the applicant and Mr. Ashok Mishra, learned Senior counsel appearing for the Respondents. In view of the Memo filed the OA is disposed of as withdrawn.

Vice-Chairman
15.10.99

Member (Judl.)

Copies of order
Dt 15/10/99 may be
sent to despatcher for
issue.

Received
22.10.99

29/10/99